

12.23 hrs.

INDUSTRIAL DEVELOPMENT BANK
OF INDIA (AMENDMENT) BILL*

[English]

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : Sir, I beg to move for leave to introduce a Bill further to amend the Industrial Development Bank of India Act, 1964.

MR. SPEAKER : The question is :
"That leave be granted to introduce a Bill further to amend the Industrial Development Bank of India Act, 1964."

The motion was adopted

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SHRI VISHWANATH PRATAP SINGH:
Sir, I introduce the Bill.

12.24 hrs.

INDUSTRIAL FINANCE CORPORATION
(AMENDMENT) BILL*

[English]

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : Sir, I beg to move for leave to introduce a Bill further to amend the Industrial Finance Corporation Act, 1948.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Industrial Finance Corporation Act, 1948."

The motion was adopted

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SHRI VISHWANATH PRATAP SINGH:
Sir, I introduce the Bill.

*Published in Gazette of India Extraordinary Part II, Section 2, dated 20.12.1985.

+Introduced with the recommendation of the President.

12 26 hrs.

MATTERS UNDER RULE 377

[English]

(i) Demand for declaring the Western Parts
of Madhya Pradesh as drought affected
areas

KUMARI PUSHPA DEVI (Raigarh) :
As many as 27 districts out of 45 in Madhya Pradesh are reeling under severe drought. The situation in western Madhya Pradesh comprising the districts of Indore, Dhar, Jabua, Dewas, Khandwa, Khargone, Ujjain, Ratlam and Mandasaur is causing great concern to the State Administration. Of these nine districts of predominantly tribal belt of Jabua, parts of Dhar, Khargone and the Ratlam are the worst affected. The drought is likely to worsen by mid-1986 especially if the winter rains also fail.

12.26 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

Drinking water is increasingly becoming scarce, the wells are drying up and the water level falling. It is felt that 106 towns and 5,932 villages in the 27 affected districts are likely to face scarcity of drinking water.

The Government of Madhya Pradesh have been making all possible efforts to face the drought situation and to supply drinking water to the scarcity villages and towns. But without help of the Centre the relief works and drinking water supply programme cannot be accelerated.

As such I demand that the Government of India should immediately declare those districts as drought affected districts. Relief works should be started on war footing. Additional fund should be allocated to the State of Madhya Pradesh to accelerate drinking water supply programme in the scarcity villages and towns.